COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 211 of 2016 &
IA NO. 457 OF 2016

Dated: 17th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

H-Energy Pvt. Ltd. …. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. …. Respondent(s)

Counsel for the Appellant(s)	:	Mr. Ramji Srinivasan, Sr. Adv. Mr. Atul Chitale, Sr. Adv. Mr. R. Sudhinder Mr. Siladitya Chatterjee Mrs. Ekta Bhasin
Counsel for the Respondent(s)	:	Ms. Aparna Vohra for R-1

ORDER

Issue notice to both respondents in appeal as well as interim application returnable on 23.09.2016. Dasti service in addition is permitted.

List the matter on ***23.09.2016.***

(B.N. Talukdar) **(Justice Ranjana P. Desai)**
Technical Member (P&NG) **Chairperson**
mk/kt